

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.226 – IA/276(AHM)2023
ITEM No.227 – IA/355(AHM)2023
in
CP(IB)/208(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Kirtida silk Mills Proprietor Rameshwar Textile Mills Ltd
V/s
Bindal Fashion Pvt Ltd

.....**Applicant**

.....**Respondent**

Order delivered on: 10/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Vivek Zalawadia, PCA
For the Respondent :

ORDER

IA/276(AHM)2023 & IA/355(AHM)2023

A leave note is received from the side of Learned Ld. PCA for the Applicant while proxy PCA wanted to withdraw the matter.

List for further consideration on 10.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)